

12 hrs.

MOTION FOR ADJOURNMENT

ALLEGED DANGER OF CHINESE ATTACK

Mr. Speaker: I have received notice of an adjournment motion, from Shri Khushwaqt Rai on the following subject:

"The gathering of troops by the Chinese in Tibet just near the border of Bhutan and Sikkim and the northern border of India, conscription of thousands of men from prisons and monasteries, continuous pouring of Chinese troops equipped with anti-aircraft guns into the Loka area and building of roads and laying a railway line from Lhasa to Lanchow by working day and night. Due to all these activities grave danger of military attack on Bhutan and Sikkim, with whom we have entered into special defence pacts, and on the border of India, has arisen. To consider this."

The hon. Member has produced *The Hindustan Times* of today in which an article entitled "China Prepares for Fight" has appeared. What is the position?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): *The Hindustan Times'* sources of information are much greater than mine!

Mr. Speaker: Anyhow, it is alarming.

Shri Jawaharlal Nehru: It is not only alarming but it is largely untrue. So far as we are concerned, I cannot, of course, definitely say what is happening inside Tibet here and there, but we have absolutely no report of this kind. And so far as we are concerned, our borders are well protected.

Shri Khushwaqt Rai (Kheri): This report comes from Darjeeling and, as such, Government must have some information.

Shri Jawaharlal Nehru: How can we have any information on something which perhaps does not exist at all?

Shri Hem Barua (Gauhati): Whenever there is any report of this kind in the newspapers, involving the security of the country, will the Prime Minister take the trouble of contradicting it, or enlightening the public and the House about such reports?

Shri Jawaharlal Nehru: It is obvious that here is an Adjournment Motion and the hon. Member has put a question, and here I am, making a statement. What greater publicity can we give? As a matter of fact, it so happened that in the last few days the Maharaja of Bhutan has been here, his Prime Minister has been here; the Maharaja of Sikkim and the Maharajkumar and his Dewan had been here. None of these persons knew anything about it. I do not know how the correspondent of that paper got to know it in Darjeeling.

Mr. Speaker: I do not give my consent to this Adjournment Motion.

12:03 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF NATIONAL COAL DEVELOPMENT CORPORATION LIMITED

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): Sir, I beg to lay on the Table a copy of each of the following papers:—

- (i) Annual Report of the National Coal Development Corporation Limited for the year 1959-60 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon, under sub-section (1) of Section 639 of the Companies Act 1956.
- (ii) A Review by the Government of the above Report. [Placed in Library. See No. LT-2652] 61].